## <u>COURT-I</u>

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 152 OF 2015

Dated: 11<sup>th</sup> December, 2017

CORAM: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:Punjab State Transmission Corporation Ltd.....Vs.Punjab State Electricity Regulatory Commission & Anr.....Respondent(s)

## <u>ORDER</u>

The matter could not be taken up due to administrative reasons.

List the matter on <u>30.01.2018.</u>

**Court Master**